

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:6004  
ANSWERED ON:14.05.2012  
LABOUR COMMISSIONER  
Joshi Shri Pralhad Venkatesh

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the number of Regional Labour Commissioners working in the country to look into the complaints received from registered trade unions of various Public Sector Undertakings, State-wise;
- (b) whether these officers are sufficient to look into the pending cases in the country; and
- (c) if not, the action taken by the Government in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a): There are 33 sanctioned posts of Regional Labour Commissioners (Central) in the Central Industrial Relations Machinery which handles implementation of various Labour Laws and to look into the complaints received from registered trade unions of various Public Sector Undertakings. The State-wise distribution of the posts of Regional Labour Commissioner (Central) is indicated at Annexure-'A'.

(b) & (c): Due to increasing workload, there is requirement of additional Officers in the Central Industrial Relations Machinery. Restructuring of the posts in the Central Industrial Relations Machinery is under process as part of the Cadre Review of Central Labour Service.